

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 872 of 2020

IN THE MATTER OF:

Maldar Barrels Pvt. Ltd.

...Appellant

Versus

Pearson Drums & Barrels Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Ms. Pratiksha Sharma, Mr. Kunal Kanungo and Mr. Mayur Khandeparkar, Advocates.

For Respondent: Mr. Jishnu Saha, Sr. Advocate with Mr. Lokenath Chatterjee, Mr. Jaydeb Ghorai and Mr. Uddyam Mukherjee, Advocates.

O R D E R
(Through Virtual Mode)

05.02.2021: Heard further arguments of Mr. Ramji Srinivasan, learned senior counsel representing the Appellant in rejoinder. Hearing stands concluded. It shall be open to Mr. Ramji Srinivasan, learned senior counsel for the Appellant to file tabular note of default, which has been displayed during hearing, with advance copy provided to Mr. Jishnu Saha, learned senior counsel representing the Respondent, within one week. **Judgment Reserved.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc